

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AIR CARRYING CORPORATION (INDIA) PRIVATE LIMITED
OPERATING IN MANUFACTURING OF TMT BARS AT MUMBAI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Air Carrying Corporation (India) Private Limited PAN – AACCA5251E CIN - U63113WB1975PTC030141
2	Address of the registered office	11, Crooked Lane, Maruti Market, Kolkata, West Bengal – 700069
3	URL of website	There is no operational website of the CD. The case specific website created by RP is https://air.cirp.co.in/
4	Details of place where majority of fixed assets are located	The CD does not have any fixed assets
5	Installed capacity of main products/ services	Operations of the CD is closed since long period. The CD does not have any fixed assets.
6	Quantity and value of main products/ services sold in last financial year	Operations of the CD is closed since long period. The CD does not have any fixed assets.
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought from the office of RP at C/o, Headway Resolution & Insolvency Services Pvt Ltd; 708, Raheja Centre, Nariman Point, Mumbai – 400021; Website - https://air.cirp.co.in/ Email - cirpacci1@gmail.com / ip10362.desai@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought from the office of RP at C/o, Headway Resolution & Insolvency Services Pvt Ltd; 708, Raheja Centre, Nariman Point, Mumbai – 400021; Website - https://air.cirp.co.in/ Email - cirpacci1@gmail.com / ip10362.desai@gmail.com
10	Last date for receipt of expression of interest	30 th January 2023
11	Date of issue of provisional list of prospective resolution applicants	01 st February 2023
12	Last date for submission of objections to provisional list	06 th February 2023
13	Process email id to submit EOI	cirpacci1@gmail.com

Shailesh Desai

Shailesh Desai

Resolution Professional

IBBI/IPA-001/IP-P00183/2017-18/10362

C/o, Headway Resolution & Insolvency Services Pvt Ltd;

708, Raheja Centre, Nariman Point, Mumbai – 400021

For Air Carrying Corporation (India) Private Limited

13th January 2023 and Mumbai

